

(b) if so, the details thereof ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) Yes, Sir.

(b) The Government of India have approved the establishment of leprosy rehabilitation promotion units in Leprosy endemic States/UTs under the 100% Centrally assisted National Leprosy Eradication Programme. During the Sixth Five Year Plan period, 15 such units are proposed to be established in the various Leprosy endemic States. The Units will provide surgical, Prosthetic and Occupational therapy facilities.

Payment of Gratification by Gangmen

*435. SHRI MANGAL RAM PREMI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware of the exploitation of the gangmen by the officials of the Engineering Department of the Railways throughout the country by taking illegal grafts both at the time of initial recruitment and subsequently on fixed monthly basis ;

(b) if so, what measures are proposed to be taken by the Government to stop the exploitation of poor gangmen ; and

(c) if not, whether Government would hold an impartial inquiry into the matter to come to the right conclusion for an appropriate action ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) There is no exploitation of the gangmen, though a few isolated instances of complaints have come to notice.

(b) Besides the in-built system of checks already provided in the Department, the gangmen can also bring such cases to the notice of the Engineering Department, Personnel Department and the senior officers, either on their own or through the recognised trade union to which they may belong.

(c) In view of answer to (b), the question does not arise.

घी में चर्बी की मिलावट

*435-क. श्री राम जेठमलानी : क्या स्वास्थ्य और परिवार कल्याण मंत्री निम्नलिखित जानकारी दक्षिण वाला विवरण सभा पटल पर रखने की कृपा करेंगे कि :

(क) क्या यह सच है कि खाद्य अपमिश्रण निवारण अधिनियम 1954 तथा वनस्पति तेल उत्पादन नियंत्रण आदेश 1947 के उपबन्धों के अंतर्गत घी में किसी भी प्रकार की चर्बी की मिलावट पर प्रतिबन्ध है ;

(ख) यदि हां, तो गत तीन वर्षों के दौरान (वर्ष वार) घी में चर्बी की मिलावट किये जाने के कितने मामले पकड़े गये ; और

(ग) इनसे पहले के तीन वर्षों अर्थात् वर्ष 1977-1980 से संबंधित तुलानारमक आंकड़े क्या हैं ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री बी० शंकरानन्द) : (क) खाद्य अपमिश्रण निवारण अधिनियम के नियम 44 (ग) के अंतर्गत घी में चर्बी या किसी प्रकार के वनस्पति बसा की मिलावट पर विशेष रूप से प्रतिबन्ध लगाया गया है। वनस्पति तेल उत्पाद नियंत्रण आदेश, 1947 के अंतर्गत घी नहीं आता है।

(ख) और (ग) पिछले तीन वर्षों अर्थात् वर्ष 1977-80 के दौरान किसी राज्य/केन्द्र शासित प्रदेश से घी में चर्बी की मिलावट करने की सूचना नहीं मिली है।

Learning in Mother Tongue

*437. SHRI N. DENNIS : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether Government are aware of the difficulties experienced by linguistic